

**Purchase of Pistols from Czecho-slovakia**

663. SHRI SHANTILAL PURUSHOT-TAMDAS PATEL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Central Bureau of investigation has completed the investigations into the case relating to purchase of Pistols from Czechoslovakia;

(b) if so, the findings thereof; and

(c) the action taken thereon?

THE MINISTER OF HOME AFFAIRS (SHRI MUFTI MOHAMMAD SAYEED) : (a) No, Sir.

(b) and (c). Question does not arise.

**Emissaries sent Abroad to Counter Pakistan's Propaganda about Kashmir**

664. SHRI T. BASHEER: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government had sent a number of emissaries to various countries to counter the propaganda made by the Pakistan about Kashmir;

(b) if so, the number of countries which were apprised of the India's stand and the Pakistan's involvement in Kashmir; and

(c) the reaction of these countries?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI I.K. GUJRAL) : (a) to (c). While our Special Envoys have so far visited the USA, USSR, Kuwait, Iraq, Algeria and Egypt, many Governments have also been briefed in this regard. Broadly speaking, the response has been positive and helpful.

**Setting up of an Advisory Committee on Agricultural Policy Matters**

665. SHRI K.S. RAO: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Union Government have set up an Advisory Committee on Agricultural policy matters consisting of representatives of farmers of different regions in the country; and

(b) if so, the composition and terms of reference of the Committee?

DEPUTY PRIME MINISTER AND MINISTER OF AGRICULTURE (SHRI DEVI LAL) : (a) and (b). The Government have constituted an Advisory Committee to advise the Government on matters relating to agricultural policy. The members of the Committee are as under:-

1. Shri Sharad Joshi
2. Shri Bhanu Pratap Singh
3. Shri V. Sobhanadreeswara Rao
4. Dr. Krishan Kanungo
5. Shri Kumba Ram Arya
6. Shri Virendra Verma
7. Shri Jagit Singh Ghungrana

**New Set up in Delhi**

666. SHRI INDRAJIT GUPTA:  
SHRI BALASAHEB VIKHE  
PATIL:  
SHRI SRIKANTHA DATTA  
NARASIMHARAJA  
WADIYAR:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether a decision has been taken about the new set up in Delhi; and

(b) if so, the details thereof?

THE MINISTER OF HOME AFFAIRS (SHRI MUFTI MOHAMMAD SAYEED): (a) No, Sir.

(b) In view of (a) does not arise.

#### **Infiltration Into J&K Border by Pakistan Mob**

667. SHRI KARIA MUNDA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Pakistanis tried to infiltrate into India from the Jammu and Kashmir border in number of places during January and February, 1990;

(b) if so, whether these Pakistanis were trained by the Pakistan Government :

(c) the places from where these infiltrators sneaked into Indian territory:

(d) the number of Pakistani infiltrators arrested during the above period; and

(e) the steps taken to check the infiltration from Pakistan?

THE MINISTER OF HOME AFFAIRS (SHRI MUFTI MOHAMMAD SAYEED) : (a) to (c). On 5th Feb., 1990 some intruders from Pakistan crossed International Border in R.S. Pura area of Jammu and set ablaze grass stacks. After giving them due warning, the security forces opened fire causing some casualties. The crowd thereafter retreated to Pak territory. On 11th February, 1990 some persons from Pakistan twice tried unsuccessfully to cross the line of control in Uri Sector of Jammu & Kashmir. There is no information to indicate that these persons

were trained by the Pakistan Government

(d) Four infiltrators were apprehended by the BSF on the International Border in Jammu during the months of January & February, 1990.

(e) Necessary steps have been taken to check instances of infiltration and mob crossing to ensure the security of the borders.

#### **Death of Mr. Khudian M.P.**

668. SHRI MADHAVRAO SCINDIA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether an inquiry, judicial or otherwise, has been conducted into the mysterious death of Mr. Khudian Member of Lok Sabha from Punjab; and

(b) if so, the outcome thereof?

THE MINISTER OF HOME AFFAIRS (SHRI MUFTI MOHAMMAD SAYEED): (a) and (b). The Government of Punjab have constituted a commission of Inquiry, under Hon'ble Justice, Shri Harbans Singh Rai, Judge of the Punjab & Haryana High Court, on January 12, 1990, to inquire into the death of Shri Khudian, and the Commission is expected to submit its findings by April 11, 1990.

#### **Migration from Punjab**

669. SHRI KAMAL CHAUDHRY: SHRI JANARDAN TIWARI:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of persons migrated from terrorists affected areas of Punjab till date district-wise;

(b) the Number of persons, out of them